

(b) Breakdowns are due to line interruptions caused by heavy rain, storms, floods and others natural causes and also due to large scale copper wire thefts.

(c) A number of remedial measures are being taken, such as

(i) converting the overhead line circuits on main trunk routes to underground cable working,

(ii) minimising incidence of copper wire theft by

(a) pursuing the theft cases vigorously with the State Police authorities;

(b) progressive replacement of copper wire in theft-affected areas by copper weld wires.

#### Recommendations of 'Class IV Promotion Committee'

341. **Shri Nambiar**: Will the Minister of Railways be pleased to state:

(a) the steps that have been taken to implement the recommendations of "Cl. IV Promotion Committee"; and

(b) whether the representations received from employes for the implementation of the recommendations are being complied with?

**The Deputy Minister in the Ministry of Railways (Shri Mahanawaz Khan)**: (a) Railway Board have issued orders to Railway Administrations to implement the recommendations accepted by the Government. A special machinery is also being set up on Railways to watch effectively the implementation of these orders.

(b) Representations are looked into and action taken as necessary.

#### Central Cashew and Spices Committee

342. **Shri Maniyangadan**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Committee called the Central Cashew and Spices Committee has been constituted;

(b) if so, since when;

(c) whether the Committee has met since its constitution;

(d) if so, how many times; and

(e) if the Committee has not met so far, the reasons therefor?

**The Minister of Food and Agriculture (Shri S. K. Patil)**: (a) and (b). Yes. The constitution of the Indian Central Spices and Cashewnut Committee was approved by the Government of India by a resolution on the 7th September 1961

(c) No.

(d) Does not arise.

(e) The appointments of the members to the Committee in accordance with the provisions of the Resolution dated the 7th September 1961 constituting the Committee, have been completed recently in consultation with the State Governments and other authorities concerned. The first meeting of the Committee will be held shortly.

#### Irrigation and Power Potentials of River Projects

343. **Shri Maheswar Naik**: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have made any assessment of the irrigation and power potentials of the already completed river projects constructed both by and under the instance of the Central Government;

(b) whether they have been made full use of; and

(c) what additional potentials are expected to be generated by the end of the Third Plan period?

**The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim)**: (a) to (c). A statement giving the requisite information is laid on the Table of the House.

#### STATEMENT

State Government are primarily responsible for the planning and exe-